

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11 -	IA 54/17 in TP 27/16	Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. NITYA K  
7829466499

RESPONDENT NO.1



2. Prasantha  
9008366088

P-9



3. ARJUN RAO  
9880508071

Pelham



4. ATUL MADHAVAN  
9677235700

R-2,3, 5-8



Counsel for petitioner is present. Counsel for respondent is also present.

Counsel for petitioner requested adjournment.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)